

ANNEXURE-1

Sai Rolling Mills India Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of secured financial creditors belonging to any class of creditors ; Date of Commencement of CIRP:30-09-2022; List of Creditors as on 21-10-2022

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount in ₹				
		Date of receipt	Amount claimed	Amount of claim admitted	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
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